

HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

NOTIFICATION

No. 174 Genl./XVII.3, dated, Chandigarh, the 25th October, 2016.

In partial modification of this Court's notification No.187 Genl./XVII.3, dated 11.12.2015, it is hereby notified that 2nd Saturday falling on 12.11.2016 will be observed as working day on account of National Lok Adalat to be held on that day and in lieu thereof, 3rd Saturday falling on 19.11.2016 will be a holiday in the Courts Subordinate to this Court in the State of Punjab.

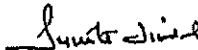
BY ORDER OF HON'BLE THE CHIEF JUSTICE

SD/-
Assistant Registrar (Genl.)
for Registrar General

Endst. No. 29377 Genl./XVII.3, the 25th October, 2016.

Copy forwarded to the Controller, Printing & Stationery Department, Punjab, S.A.S. Nagar, Mohali for publication of notification in the Punjab Government Gazette.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

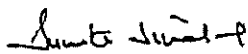

Assistant Registrar (Genl.)
for Registrar General

Endst. No. 29378 Genl./XVII.3, the 25th October, 2016.

Registered/
Speed Post

Copy forwarded to all the District and Sessions Judges in the State of Punjab for information and necessary action.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


Assistant Registrar (Genl.)
for Registrar General

Endst. No. 29379 Genl./XVII.3, the 25th October, 2016.

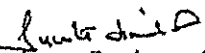
Copy forwarded to the following for information :-

1. The Advisor to the Administrator, U.T., Chandigarh.
2. The Chief Secretary to Government of Punjab, Chandigarh.
3. The Chief Secretary to Government of Haryana, Chandigarh.
4. The Home Secretary to Government of Punjab, Chandigarh.
5. The Home Secretary to Government of Haryana, Chandigarh.
6. The Home Secretary to Chandigarh Administration, Chandigarh.
7. The Secretary, Bar Association, Punjab and Haryana High Court, Chandigarh.
8. The Secretary, Bar Council, Punjab and Haryana High Court, Chandigarh.
9. The Advocate General, Punjab, Chandigarh.
10. The Advocate General, Haryana, Chandigarh.
11. The Accountant General (A&E), Punjab, Chandigarh.

Contd.....2.

12. The Accountant General (Audit), Punjab, Chandigarh.
13. The Accountant General (A&E), Haryana, Chandigarh.
14. The Accountant General (Audit), Haryana, Chandigarh.
15. The District and Sessions Judge, Chandigarh.
16. The Director Admin., Chandigarh Judicial Academy, Sector 43, Chandigarh.
17. The Member Secretary, Punjab Legal Services Authority, Chandigarh.
18. The Official Liquidator attached to the High Court of Punjab and Haryana at Chandigarh, Corporate Bhawan, Sector 27, Second Floor, Madhya Marg, Chandigarh.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

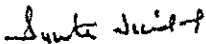

Assistant Registrar (Genl.)
for Registrar General

Endst. No. 29380 Genl./XVII.3, the 25th October, 2016.

Copy forwarded to the following for information :-

1. The Principal Secretary to Hon'ble the Chief Justice-cum-Registrar.
2. The Special Secretaries/Secretaries/Court Secretaries/Readers to all the Hon'ble Judges and Lok Adalats;
3. The Secretary to the Registrar General;
4. The Private Secretary to the Registrar Vigilance;
5. The Private Secretary/Stenographer/Steno to the Registrars/O.S.D.'s;
6. The Stenographer/Steno's to all the Joint Registrars/Deputy Registrars and Assistant Registrars;
7. All the Superintendents Gr.-I/Gr.-II/Branch In-charges/Section In-charges of the Punjab and Haryana High Court, Chandigarh.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

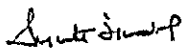

Assistant Registrar (Genl.)
for Registrar General

Endst. No. 29381 Genl./XVII.3, the 25th October, 2016.

Copy forwarded to the :-

1. The Chief Editor, News, The Tribune, Chandigarh.
2. The Chief Editor, News, Indian Express, Plot No. C-5, Institutional Area, Sector 6, Panchkula-134 109.
3. The Chief Editor, News, Daily Ajit, Jalandhar.
with the request that the notification may be published in their newspapers for the information of general public.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


Assistant Registrar (Genl.)
for Registrar General